

ITEM NO.97

REGISTRAR COURT

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8478-8479/2024

SHREE SIDDHIVINAYAK DEVELOPERS & ANR.

Petitioner(s)

VERSUS

M/S. KIMAYA WELLNESS LTD. & ANR.

Respondent(s)

(IA No.119421/2024-CONDONATION OF DELAY IN FILING and IA No.119422/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 119422/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(Crl) No. 8480-8481/2024 (II-A)

(IA

FOR CONDONATION OF DELAY IN FILING ON IA 132664/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132665/2024

IA No. 132665/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 8491-8492/2024 (II-A)

(IA

FOR CONDONATION OF DELAY IN FILING ON IA 132854/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132855/2024

IA No. 132855/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 8505-8506/2024 (II-A)

(IA

FOR CONDONATION OF DELAY IN FILING ON IA 132757/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132761/2024

IA No. 132761/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 8494-8495/2024 (II-A)

(IA

FOR CONDONATION OF DELAY IN FILING ON IA 132686/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132687/2024

IA No. 132687/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 8496-8497/2024 (II-A)

contd...

(IA
FOR CONDONATION OF DELAY IN FILING ON IA 131734/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
131736/2024
IA No. 131736/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Crl) No. 8508-8509/2024 (II-A)

(IA
FOR CONDONATION OF DELAY IN FILING ON IA 133140/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
133141/2024
IA No. 133141/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Crl) No. 8498-8499/2024 (II-A)

(IA
FOR CONDONATION OF DELAY IN FILING ON IA 132433/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
132434/2024
IA No. 132434/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Crl) No. 8500-8501/2024 (II-A)

(FOR
FOR CONDONATION OF DELAY IN FILING ON IA 131906/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
131907/2024
IA No. 131907/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Crl) No. 8502-8503/2024 (II-A)

(FOR
FOR CONDONATION OF DELAY IN FILING ON IA 131836/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
131837/2024
IA No. 131837/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 08-08-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Samir Arunkumar Vaidya, Adv.
Mr. Anand Dilip Landge, AOR
Mrs. Sangeeta S Pahune Patil, Adv.
Mr. Dinesh H Godara, Adv.
Mr. Avineesh Jha, Adv.
Mr. Viraj Pawar, Adv.

contd...

For Respondent(s)

Ms. Shwetal Shepal, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

All matters

Service of notice is awaited in respect of common respondent No.1.

Vakalatnama on behalf of common respondent No.2 has been filed only in SLP (CrI) No.8478-8479/2024. Four weeks' time is granted to the said respondent for filing counter affidavit.

Service is deemed to be complete on common respondent No.2 in all other matters.

List again on 26.09.2024.

SUJATA SINGH
Registrar

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